

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 128
CP No. 06/241-242/JPR/2024
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Rakesh Kumar & Ors.

...Petitioner

Versus

ARSL Infra Pvt. Ltd.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Ankit Juneja, Adv.
For the Respondent : Divanshu Mittal, CS
Anubha Singh, Adv.

ORDER

Heard Mr. Ankit Juneja, Adv. appearing on behalf of the Petitioner. Mr. Divanshu Mittal, CS appearing on behalf of R-4 & 6. Ms. Anubha Singh, Adv. appearing on behalf of R-1, 2, & 3. List the matter on 25.07.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

June 06, 2024